

23.

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.56/2014
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Thullur Srinivasa Rao & others
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh O/o. R. Raghurandan Rao	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.G.Bhupesh, learned counsel for the Petitioner.

Post the case on 04.01.2018.


Member (Technical)


Member (Judicial)